

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:3868  
ANSWERED ON:22.08.2005  
EXPLORATION OF IRON ORE RESERVES  
Prabhu Shri Suresh Prabhakar

**Will the Minister of STEEL be pleased to state:**

- (a) whether any strategy has been evolved to coordinate the proper exploration and exploitation of the iron ore reserves in Jharkhand;
- (b) if so, the details thereof; and
- (c) the names of the PSUs and private entrepreneurs to whom the exploitation of different sectors thereof have been assigned alongwith the terms thereof?

**Answer**

MINISTER OF CHEMICALS & FERTILISERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a)&(b): The applications for grant of mining leases are received and processed by the State Governments. Mining leases are granted by the State Government concerned following the provisions of Mines and Minerals (Development and Regulation) Act, 1957 and rules made there under which prescribe detailed procedure and conditions for grant of mineral concessions. Only for a select number of minerals specified in the First Schedule to the aforesaid Act, prior approval of the Central Government is required before grant of mineral concessions by the State Governments. Even in cases of prior approval, the grant of mining lease and execution of the lease deed with the leaseholder is done by the concerned State Government as per the laid down procedure under the Act and the Rules framed there under.

(c) During the last three years, Central Government has approved the following proposals, received from State Government of Jharkhand for grant of mining lease for iron ore:

Sl.No. Name of applicant Name of Mineral Area/ distt.

- 1 Shri Bachan Singh Iron ore 106.59 Acres, Latechar
  - 2 M/s Usha Martin Industries Ltd. Iron ore & Manganese Ore 383.20 Acres, West Singhbhum
  - 3 M/s Balaji Industries Iron ore & Manganese Ore 420.95 Acres, West Singhbhum
  - 4 Ms Prasad Group Resources Pvt. Ltd. Iron ore & Manganese Ore 275.23 Acres, West Singhbhum
  - 5 M/s Niranjan Hi-tec Ltd. Iron ore & Manganese Ore 356.18 Acres, West Singhbhum
  - 6 M/s A.M.L.Steel & Power Ltd. Iron ore & Manganese Ore 383.54 Acres, West Singhbhum
- These approvals have been accorded with the following terms:

‘Before allowing grant of mining lease the State government may kindly ensure the compliance of the amended provisions of the Acts and Rules including forest (Conservation) Act, 1980 and Environmental Notification dated 27.1.1994 as issued and amended by Ministry of Environment and Forests.’